

743



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE AT PUNE
ORIGINAL APPLICATION NO. 181 OF 2023 (WZ)

IN THE MATTER OF

Hridaynath Yashwant Tawade

..... APPLICANT

Versus

Union of India & Ors.

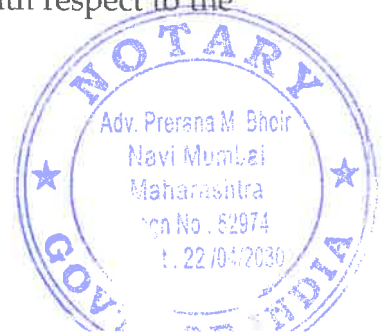
..... RESPONDENTS

AFFIDAVIT IN REPLY OF RESPONDENT NO. 3 – CITY AND
INDUSTRIAL DEVELOPMENT CORPORATION OF MAHARASHTRA
LIMITED (CIDCO)

I, Raja Bhaguji Waghmare, the authorized representative of Respondent No.3, Age- 47 Years, Occupation-Service, Office At – CIDCO Bhavan, CBD Belapur, District Thane - 400614, after verifying all the records do hereby state on the solemn affirmation that –

With regard to the specific query by this Hon'ble Tribunal in its order dated 20/03/2026 directed to submit a clear affidavit stating therein as to whether the plots, which are allotted to the other respondents for setting up the petrol pump, are in consonance with the Guidelines of the CPCB, with respect to the distance criteria from the vent, I state that;

Raja Bhaguji Waghmare



744

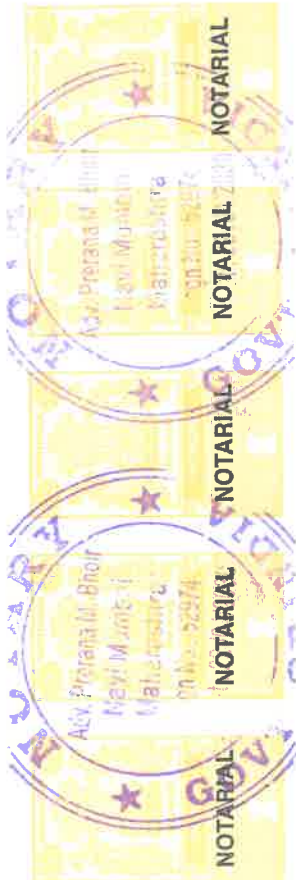
1. Out of Eight advertised Fuel Pump Plots, Five Plots are allotted and remaining three plots are not allotted to anyone. As mentioned in the Annexure-1 out of five allotted plots four plots are in consonance with the Guidelines of CPCB considering assumed vent pipe location as shown in the plans attached with the Annexure-1. All these four plots are considered based on the basis of criteria of 30m with implementation of additional safety measure. The details of said four plots are as follows:

- i) Sector 3, Plot No. 277A, Ulwe
- ii) Sector 8, Plot No. 1, Pushpak
- iii) Sector 9, Plot No. 132+143+144, New Panvel.
- iv) Sector 37, Plot No. 2, Kharghar

Only one allotted plot is not in consonance with the Guidelines of CPCB considering assumed vent pipe location which plot is Sector 34A, Plot No. 53, Kharghar. The vent pipe location assumed and considered in these plots are subject to the actual margins required at the time of building permission from the concerned local Authority.

The plans of the five plots attached with the Annexure – 1 shows Green colour Line as 50m Buffer, Blue line as 30m Buffer, Red line as Plot Boundary other nomenclatures are as shown in the map.

3. On these basis and the detailed affidavit submitted earlier by Respondent No. 3, Respondent No. 3 prays that the present Application be dismissed against Respondent No. 3.



M. Anurag

Respondent No. 3

Sr. Planner (R-12.5%)
CIDCO LTD.

745



VERIFICATION

I, Raja Bhaguji Waghmare, Senior Planner (R-12.5% / ARR), the authorized representative of Respondent No. 3, Age- 47 Years, Occupation- Service, Office At – CIDCO Bhavan, CBD Belapur, District Thane, after verifying all the records do hereby state on the solemn affirmation that whatever is stated hereinabove is true and correct to the best of my knowledge and information. Affirmed and signed on this ____ Day of June, 2026.

Raja Bhaguji Waghmare

Respondent No. 3

**Sr. Planner (R-12.5%)
CIDCO LTD.**



BEFORE ME

Pannukhanni
5/6/2026

Adv. PRERANA M. BHOIR
B.A., LLB
ADVOCATE HIGH COURT
REGN NO. 52974
NOTARY (GOVT. OF INDIA)
Plot No. 213 Matruchaya Niwas, Sector-31
Vashi Gaon Navi Mumbai -400703
Mob. No. 9892945491

NOTARIAL REG NO. *48512026*
PAGE NO. *70* BOOK NO. *02*
DATE. *05 JUN 2026*

ANNEXURE – 1 - FUEL STATION PLOTS with distance criteria

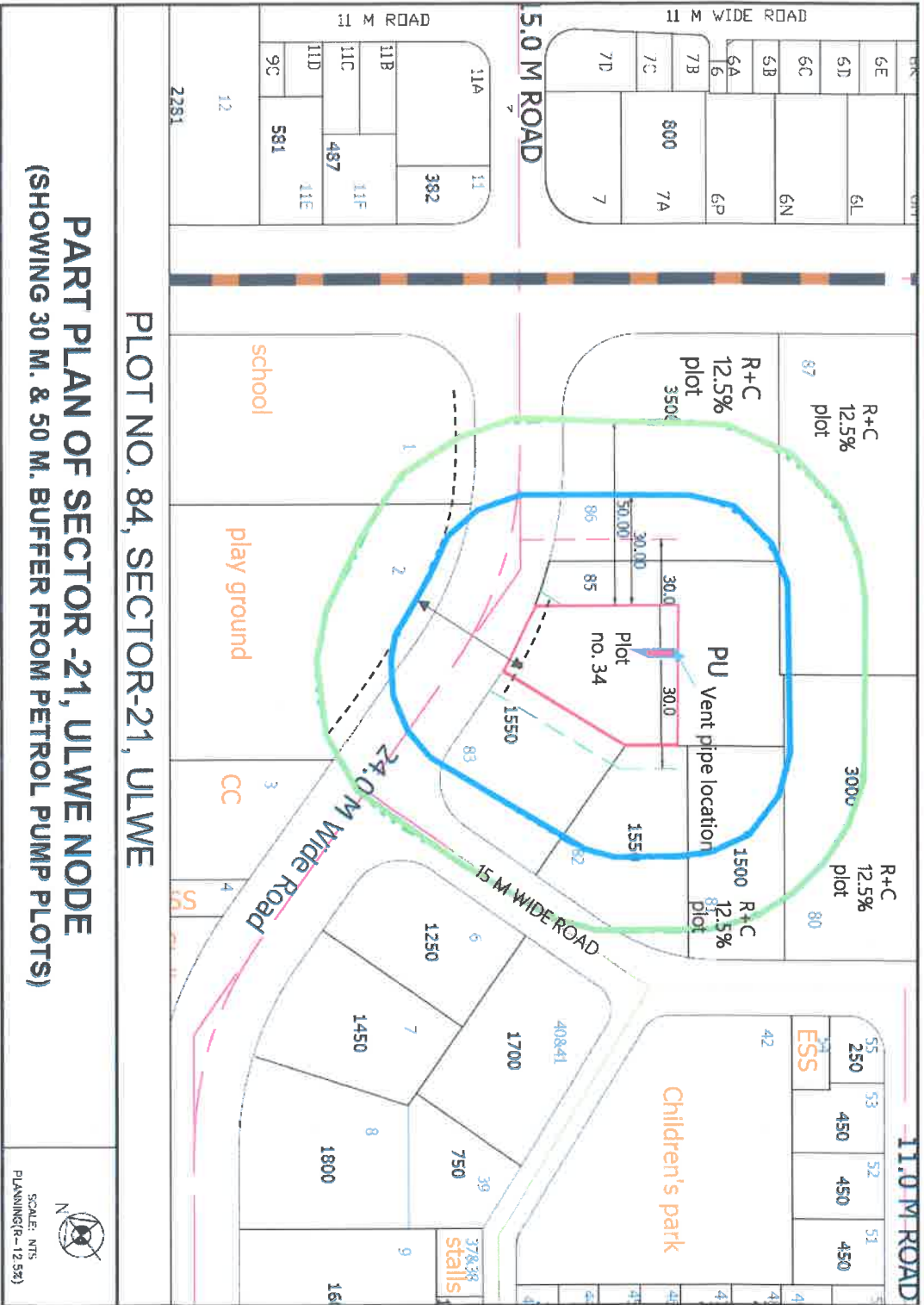
Sr. No.	NODE	SECTOR	PLOT NO	NAME OF THE ALLOTTEE / LESSEES	Remarks w.r.t 30m distance criteria from vent pipe location within fuel station plots
1	Ulwe	21	84	NOT ALLOTTED	Developable, in consonance with the guidelines of the CPCB
2	Ulwe	3	277A	ALLOTTEED M/S INDIAN OIL CO. LTD.	Developable, in consonance with the guidelines of the CPCB
3	Pushpak	3	289	NOT ALLOTTED	Not Developable
4	Pushpak	8	1	ALLOTTEED M/S INDIAN OIL CO. LTD.	Developable, in consonance with the guidelines of the CPCB
5	Kharghar	34A	53	ALLOTTEED BHARAT PETROLIUM CO. LTD.	Not Developable
6	Kharghar	37	2	ALLOTTEED M/S INDIAN OIL CO. LTD.	Developable, in consonance with the guidelines of the CPCB
7	New Panvel	9	132+143+ 144	ALLOTTEED BHARAT PETROLIUM CO. LTD.	Developable, Got PESO Approval (respondent no. 8), in consonance with the guidelines of the CPCB
8	Kalamboli	12	C 6	NOT ALLOTTED	Developable, in consonance with the guidelines of the CPCB

NODE : ULWE

SECTOR NO:21

PLOT NO : 84

747



PART PLAN OF SECTOR -21, ULWE NODE
 (SHOWING 30 M. & 50 M. BUFFER FROM PETROL PUMP PLOTS)

PLOT NO. 84, SECTOR-21, ULWE

SCALE: NTS
 PLANNING(R-12.5%)

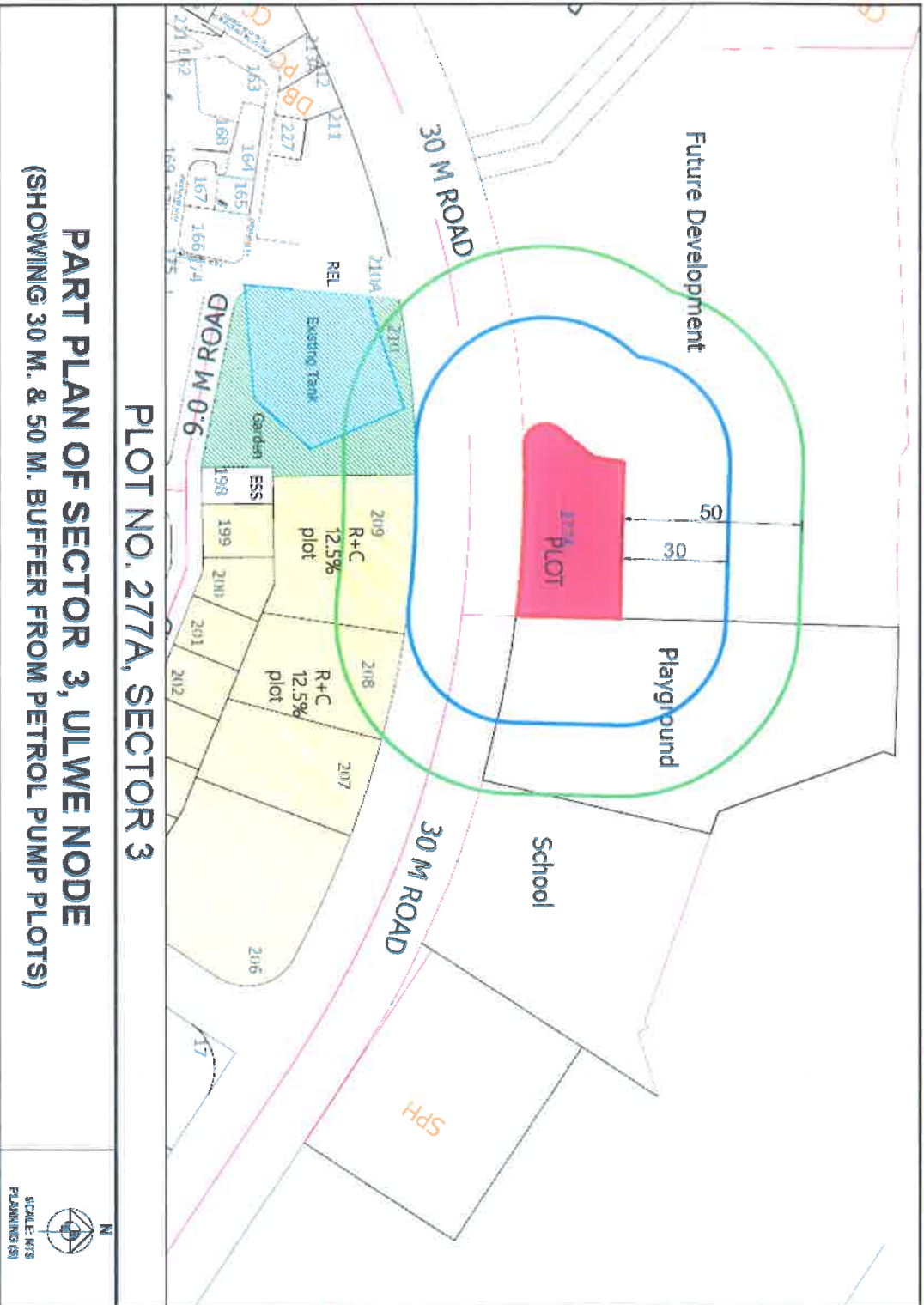
- DEVELOPABLE 30 M CRITERIA WITH ADDITIONAL SAFETY MEASURES AS PER PESO, MARGINAL DISTANCE OF ADJOINING PLOTS
- Vent pipe location
- 30m buffer
- 50m buffer
- Plot Boundary

NODE : ULWE

SECTOR NO:3

PLOT NO : 277A

748



DEVELOPABLE
AS PER 30 M
CRITERIA WITH
ADDITIONAL
SAFETY
MEASURES AS
PER PESO

- Vent pipe locatio
- 30m buffer
- 50m buffer
- Plot Boundary

PLOT NO. 277A, SECTOR 3

PART PLAN OF SECTOR 3, ULWE NODE
(SHOWING 30 M. & 50 M. BUFFER FROM PETROL PUMP PLOTS)



749

NODE : PUSHHPAK

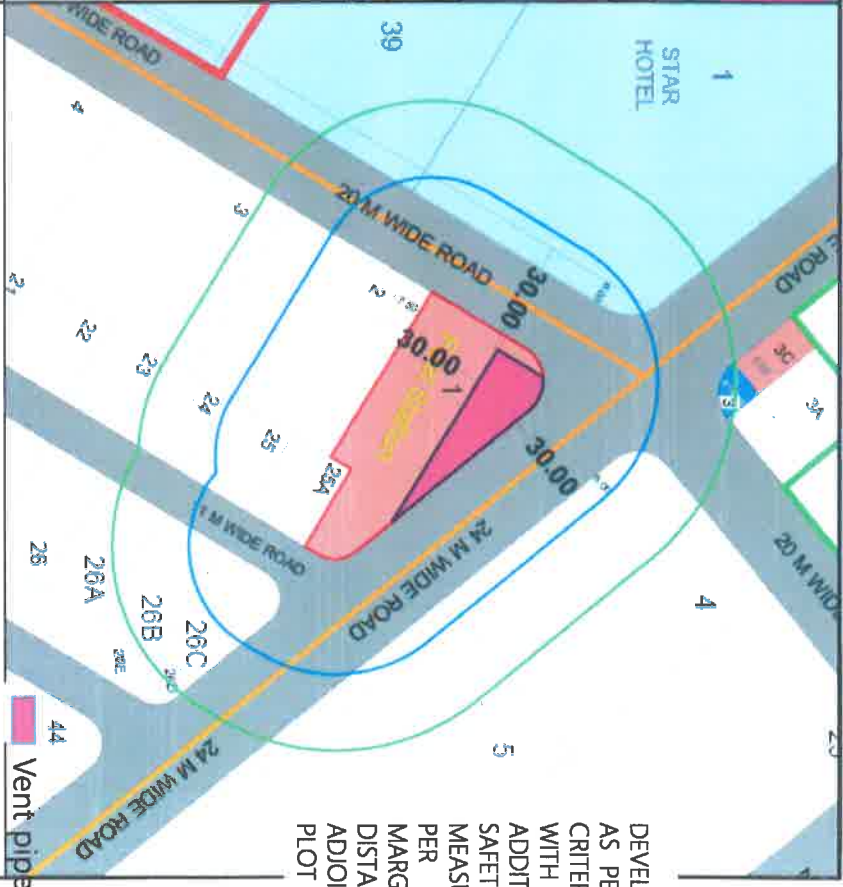
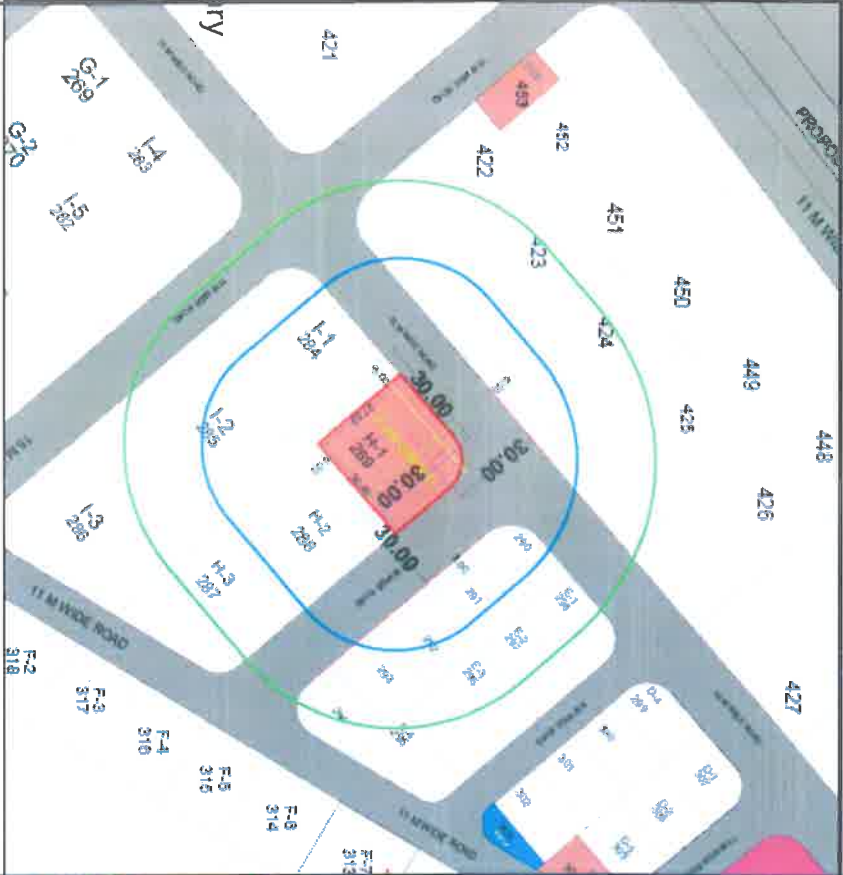
SECTOR NO : 3, PLOT NO : H-1(289)

SECTOR NO: 8, PLOT NO : 1

NON-DEVELOPABLE DUE TO AFFECTING RESIDENTIAL AREA, Vent pipe Location not possible.

DEVELOPABLE AS PER 30 M CRITERIA WITH ADDITIONAL SAFETY MEASURES AS PER PESO, MARGINAL DISTANCE OF ADJOINING PLOT

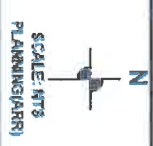
- 30m buffer
- 50m buffer
- Plot Boundary



PLOT NO. H1 (289), SECTOR 3

PLOT NO. 1, SECTOR 8

PART PLAN OF SECTOR PUSHHPAK NAGAR, PUSHHPAK NODE (SHOWING 30 M. & 50 M. BUFFER FROM PETROL PUMP PLOTS)

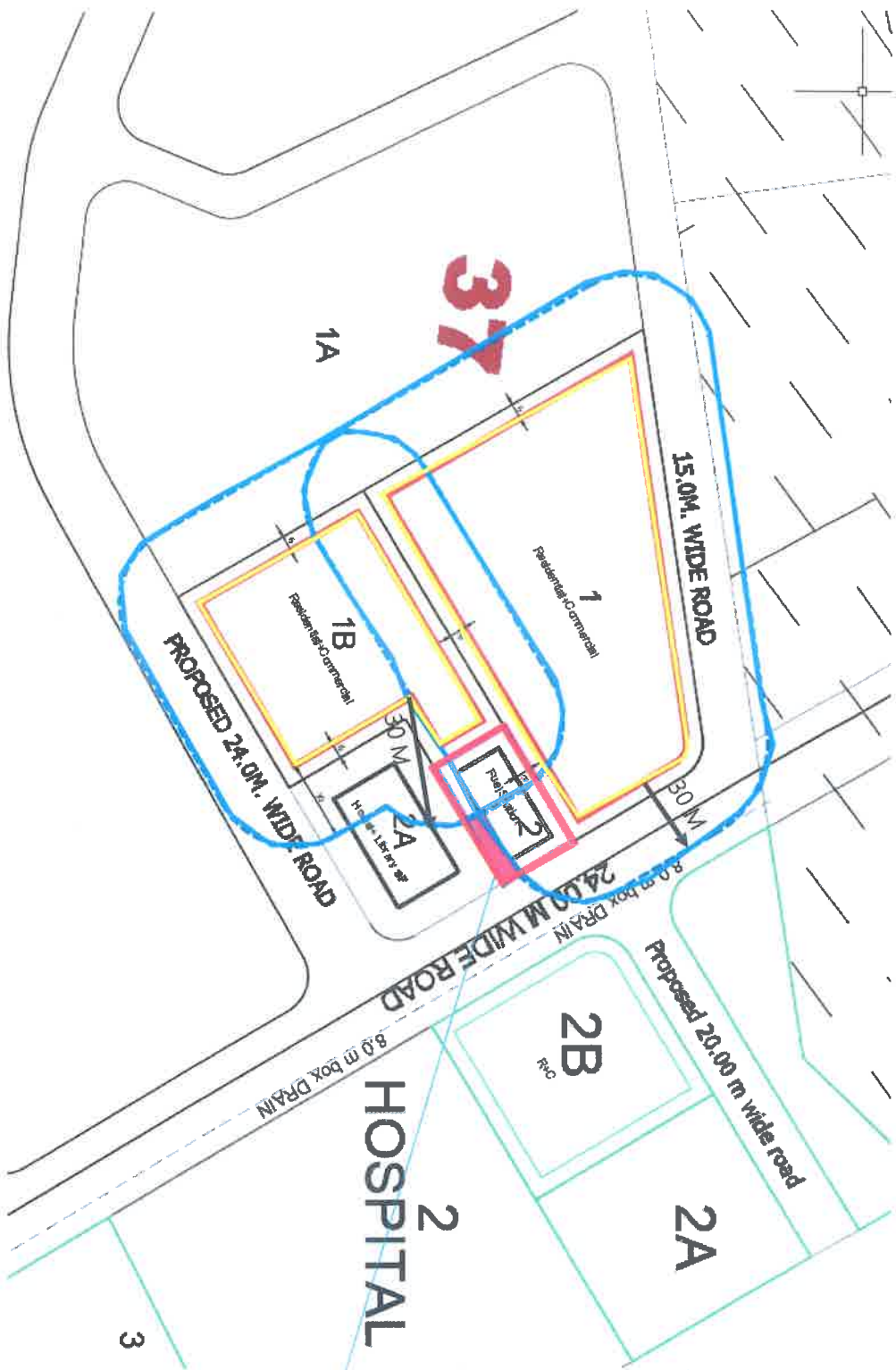


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NODE : KHARGHAR

SECTOR NO: 37

PLOT NO : 2



DEVELOPABLE AS PER 30 M CRITERIA WITH ADDITIONAL SAFETY MEASURES AS PER PESO, MARGINAL DISTANCE OF ADJOINING PLOT

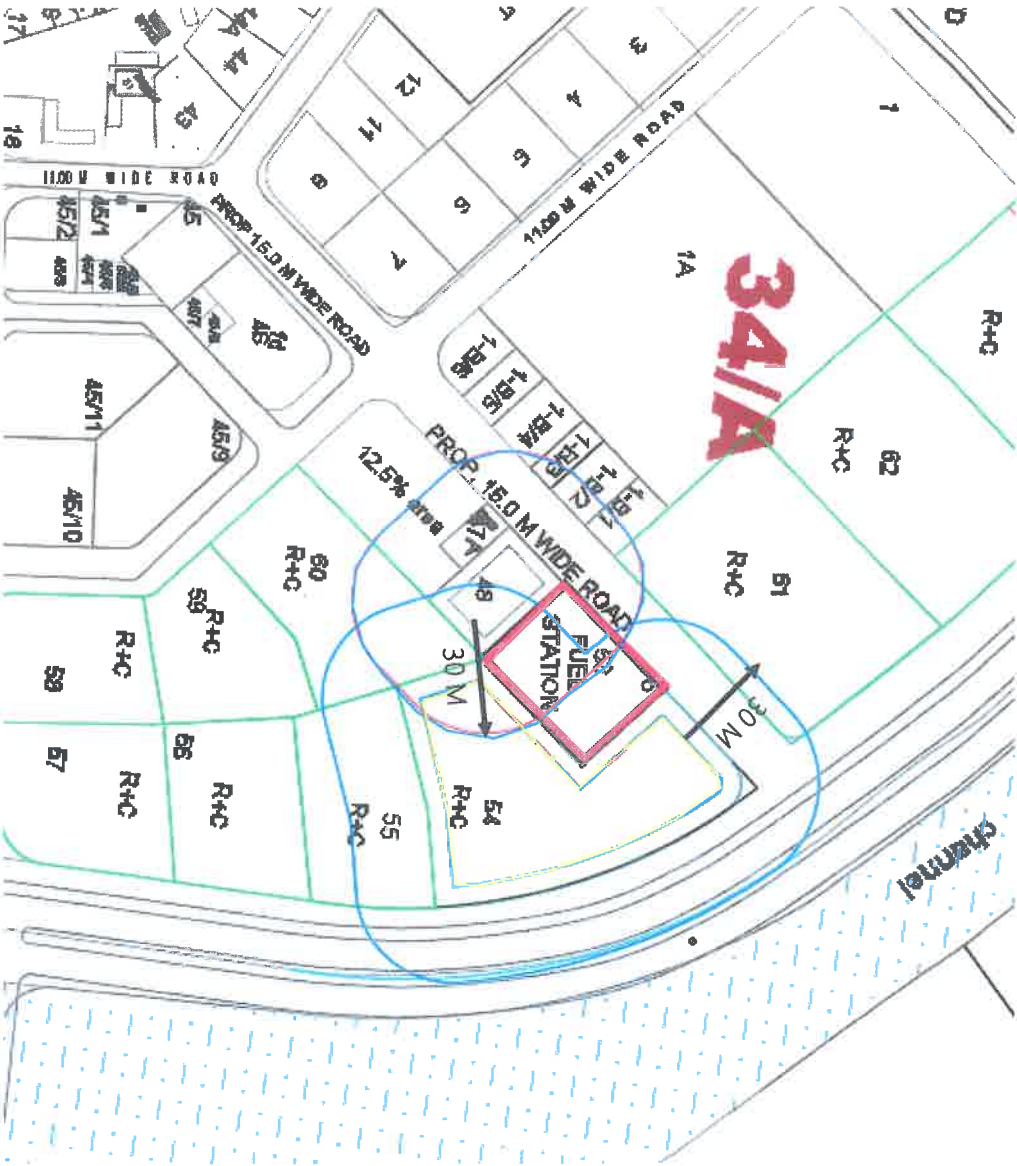
- 30m buffer from the building line of adjoining Plots for getting the Vent pipe location
- Vent pipe location
- Plot Boundary

751

NODE : KHARGHAR

SECTOR NO: 34A

PLOT NO : 53



NON-DEVELOPPABLE DUE TO AFFECTING RESIDENTIAL AREA WITHIN 30M

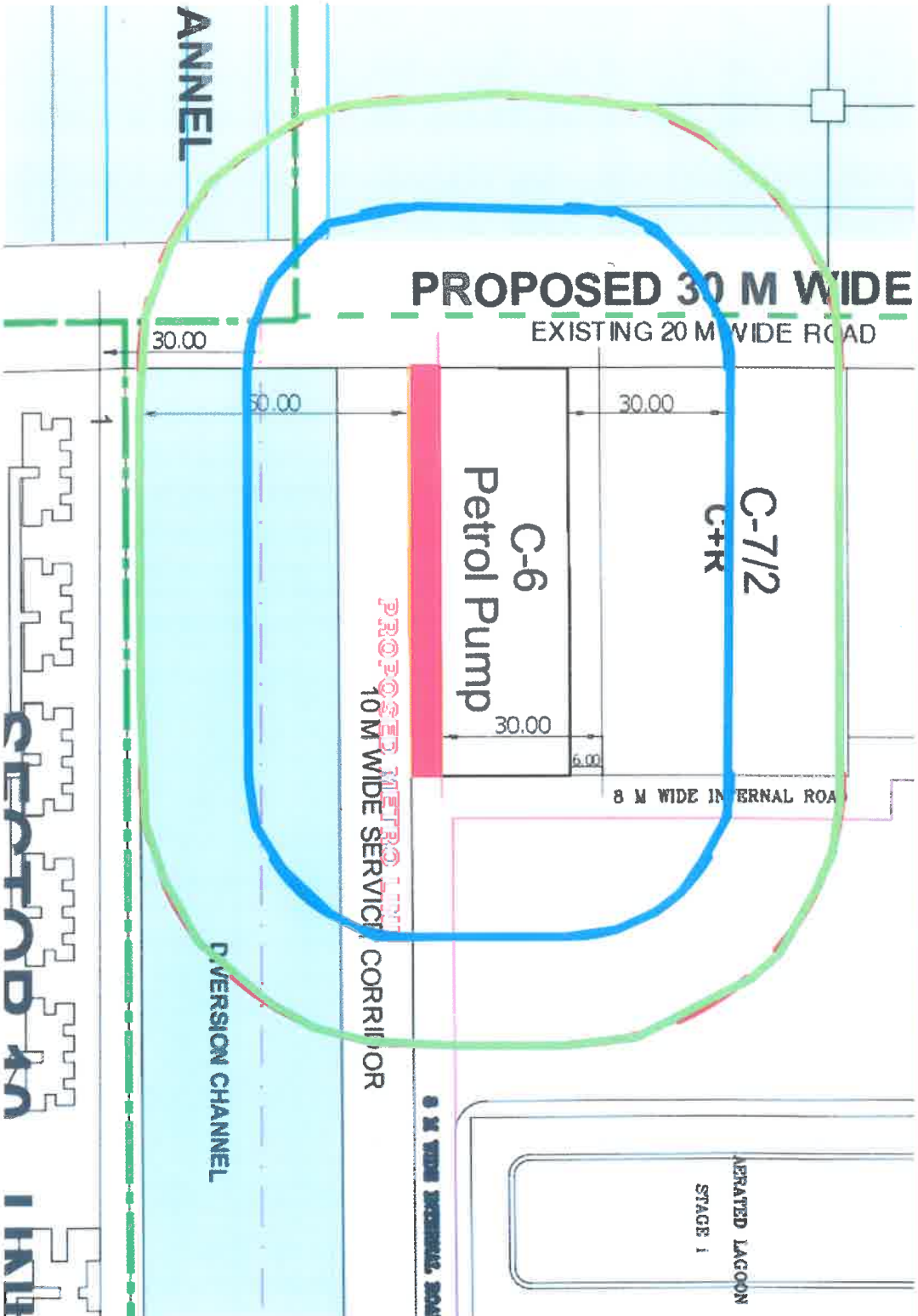
30m buffer from the building line of adjoining Plots for getting the Vent pipe location however Plot not found developbale

NODE : KALAMBOLI




SECTOR NO: 12

PLOT NO : C-6

753



DEVELOPABLE AS PER 30 M CRITERIA WITH ADDITIONAL SAFETY MEASURES AS PER PESO, MAN MADE CHANNEL

-  Vent pipe location marked from 30 m from Adjoining Building
-  30m buffer
-  50m buffer